

HIGH COURT OF SIKKIM
GANGTOK

No. 185./HCS

Dated: 27.08.2021

OFFICE ORDER

Hon'ble the Chief Justice is hereby pleased to appoint Mrs. Sonam Denka Wangdi, Additional Director, Sikkim Judicial Academy as Registrar, Sikkim National Law University in addition to her own duties and until further orders.

By Order,

Sd/-
(K.W.Bhutia)

REGISTRAR GENERAL

Memo No. : V (246)/Confdl./HCS/

Date: 27.08.2021

Copy to: 186-207/HCS

1. Mrs. Sonam Denka Wangdi, Additional Director, Sikkim Judicial Academy.
2. Additional Registrar-cum-PPS to Hon'ble the Chief Justice and Chancellor, Sikkim National Law University (SNLU).
3. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim and Member Governing Council, SNLU.
5. PS to Hon'ble Minister, Education Department and Law Department, Government of Sikkim.
6. Mr. Manan Kumar Mishra, Chairman, Bar Council of India and Member, Governing Council, SNLU.
7. Mr. Vivek Kohli, Advocate General of Sikkim and Member, Governing Council, SNLU.
8. Mr. Tej Bahadur Thapa, Senior Advocate and Member, Governing Council, SNLU.
9. Prof. Arun Diwakar Nath Bajapai and Member, Governing Council, SNLU.
10. Mr. Vibhudendra Mishra, Advocate and Member, Governing Council, SNLU.
11. Mr. G.P Upadhyaya, IAS, Additional Chief Secretary, Education Department, Government of Sikkim.
12. Mr. V. B. Pathak, IAS, Additional Chief Secretary, Finance Department, Government of Sikkim.
13. The Director, Higher and Technical Education, Government of Sikkim.
14. All the District & Sessions Judges, Sikkim.

15. Member Secretary, Sikkim State Legal Services Authority.
16. Director, Sikkim Judicial Academy.
17. All the Chief Judicial Magistrates-cum-Civil Judge, Sikkim
18. All the Civil Judge-cum-Judicial Magistrates, Sikkim
19. Notice Board.
20. Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
21. File
22. Guard file


27-08-2017
REGISTRAR